

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO. 1912

TO BE ANSWERED ON MARCH 09, 2016

MOUs FOR AFFORDABLE HOUSING

No. 1912 SHRI ARKA KESHARI DEO:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has signed any MoU with foreign Governments and private companies for providing affordable housing to the poor and lower middle class people of the country; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
(SHRI BABUL SUPRIYO)

(a) & (b): No, Madam. Land and colonisation are State subjects. Projects are approved and executed by States/UTs through its own agencies or private partners for providing affordable housing to slum dwellers and urban poor. They seek central assistance under Pradhan Mantri Awas Yojana-Housing for All (Urban) Mission which envision housing for all by 2022.
